

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

58

C.P. No. 447/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)
)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Avis Projects & Infrastructure Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Wazalwar	Adv for. Petitioner.	Prachi

ORDER

CP No. 447/252(3)/NCLT/MB/MAH/2017

List this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)